

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4231
ANSWERED ON 19TH MARCH, 2020

RESOLVING OF PROBLEMS ARISEN DUE TO FASTAG SYSTEM

4231. SHRI PRADEEP KUMAR SINGH:

SHRI SHANTANU THAKUR:

SHRIMATI RATHVA GITABEN VAJESINGBHAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the FASTag system of electronic toll collection has been introduced at toll plazas in the country and if so, the details thereof;
- (b) whether the Government is aware that the people/ commuters are facing several problems due to this;
- (c) if so, the details of measures being taken by the Government in this regard; and
- (d) the special provisions made for the people living nearby areas of toll plazas to ensure that they face no problems in their frequent movements through these toll gates?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) In July 2019, Government announced the FASTag mandate of declaring all lanes except one lane of National Highways fee plazas as "FASTag lane of Fee Plaza" w.e.f. 1st December 2019. In order to facilitate sufficient lead time to citizens to obtain FASTag, the mandate was shifted to 15th December 2019 and the system was implemented across the country. Considering the request of National Highways Authority of India (NHAI) and keeping in view inconvenience to citizens, Government decided that 25 percent of the FASTag lanes may be temporarily converted to hybrid lanes with the approval of Regional Officer concerned for next 30 days from 15th December 2019. It was further decided to relax the conditions regarding declaration of FASTag fee lanes for 30 days from 15th January 2020 at only 65 fee plazas of NHAI so that citizens are not put into inconvenience. These 65 fee plazas have been allowed to operate up to 25 percent of all fee lanes as hybrid (cash plus FASTag) lanes during this period. For rest of the fee plazas the system has been implemented as per mandate. The relaxation provided was considered and was reduced to only 30 fee plazas of NHAI for 30 days from 14th February 2020, and these 30 fee plazas were allowed to operate up to 25 percent of all fee lanes as hybrid lanes during this period.

The relaxation is further reduced to 15 fee plazas of NHAI for 30 days from 17.03.2020 and these 15 fee plazas have been allowed to operate up to 25 per cent of all fee lanes as hybrid lanes during this period. Also, relaxation is provided to 9 fee plazas with 14 or more lanes to operate two lanes on each side of fee plazas as hybrid lanes for 30 days from 17.03.2020.

(d) The concession available to local commuters as per the National Highways Fee (Determination of Rates and Collection) Rules, 2008 is available through FASTag.
